

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|-------------|--------------|--|
| CP(IB) No.107/BB/2017 | - | For hearing | Rule-4 of IB | Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd. |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|---------------------------|--------------|
| 1 | SUCHITRA VALJEE 9820082993 | APPLICANT. EDELWEISS ARC. | SValjee. |
| 2. | ADITYA PATEL 9535195405 | RESPONDENT | Aditya Patel |

Counsel for petitioner is present. Counsel for Respondent is present.

Heard the counsel for respondent in part.

For continuation, list it on 10.01.2018.


MEMBER (T)


MEMBER (J)